

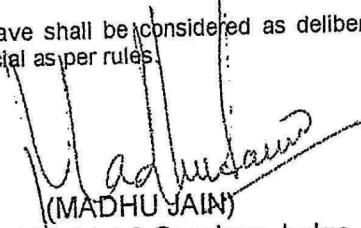
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURTS : DELHI**

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1.	Ms. Neetu D/o Lt. Sh. Ram Kumar EC- 34192591	PA in the Court of Sh. Ajay Narwal, MM-02, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Virender Singh, CMM, North District, Rohini Courts, Delhi.
2.	Sh. Vineet Kumar S/o Sh. Purshottam EC-82696410	PA in the Court of Ms. Nidhi Chitkara, MM (Mahila Court-02), North District, Rohini Courts, Delhi.	PA in the Court of Sh. Ajay Narwal, MM-02, North District, Rohini Courts, Delhi.
3.	Sh. Parmod Kumar S/o Sh. Awdesh Kumar EC-34429146	PA in Office Pool, North District, Rohini Courts, Delhi.	PA in the Court of Ms. Nidhi Chitkara, MM (Mahila Court-02), North District, Rohini Courts, Delhi.
4.	Sh. Sunil Chaurasia S/o Sh. R. J. Chaurasia EC-36115365	JA in Accounts Branch, North District, Rohini Courts, Delhi.	JA in Vulnerable Witness Deposition Centre, North District, Rohini Courts, Delhi.
5.	Ms. Babbal D/o Sh. Mool Chand EC- 14094	JA in Office Pool, North District, Rohini Courts, Delhi.	JA in Accounts Branch, North District, Rohini Courts, Delhi.
6.	Ms. Yogita Bala Lohia W/o Sh. Sundeep Rai EC-40983864	JJA in the Office Pool, North District, Rohini Courts, Delhi.	Asstt. Ahlmad/JA in the Court of Ms. Neeti Suri Mishra, ACMM, North District, Rohini Courts, Delhi.
7.	Sh. Sandeep Khatri S/o Sh. Randhir Singh EC-53145729	JJA in the Office Pool, North District, Rohini Courts, Delhi.	Asstt. Ahlmad/JJA in the Court of Sh. Virender Singh, CMM, North District, Rohini Courts, Delhi.
8.	Sh. Raju S/o Sh. Kawal Singh EC-90102	Orderly in the Court of Ms. Richa Gusain Solanki, ASJ/SFTC (POCSO), North District, Rohini Courts, Delhi.	Orderly in the Nazarat Branch, North District, Rohini Courts, Delhi.

- Note:-1. The above named officials are hereby stand relieved from their respective place of posting & further directed to join their transferee stations forthwith.
2. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official as per rules.


 (MADHU JAIN)
 Principal District & Sessions Judge
 North District : Rohini Courts : Delhi.

Dated, Delhi the 31.05.2022

No. 18037-080/F2N(2)/Admn./T&P/(North)/RC/2023

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
3. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
4. Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.

5. The Sr. AOJ/AOJ/Branch In-charge, Administration – I & II, Tis Hazari Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration, North District, Rohini Courts, Delhi.
7. Official concerned, North District, Rohini Courts, Delhi.
8. Dealing Official, Admn. I & II, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
9. Web-Site, Computer Committee, Rohini Courts, Delhi.
- ✓ 10. Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
11. Personal Office of the Ld. Principal District & Sessions Judge (North).
12. Facilitation Center, Rohini Courts, Delhi.
13. Record Officer, (RTI), North District, Rohini Courts, Delhi.
14. Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
15. Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.

Sushash
3/1/20
Branch In-Charge, Admn. Branch,
North District : Rohini Courts : Delhi.

ef:cr:ep